

[Shri A. B. A. Gani Khan Chaudhuri]
what the Delhi Transport Corporation is saying, there is a lot of logic and because of that we have sent the proposal to the Finance Department for consideration.

12.50 hrs.

ELECTION TO COMMITTEES

(i) COMMITTEE ON OFFICIAL LANGUAGE.

The Minister of State in the Ministry of Home Affairs (SHRI P. VENKATASUBBAIAH): On behalf of Shri P. C. Sethi, I beg to move:

"That in pursuance of sub-section (2) of section 4 of the Official Languages Act, 1963, the members of Lok Sabha do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, one member from amongst themselves to be a member of the Committee on Official Language vice Shri Zail Singh resigned from the membership of Lok Sabha."

MR. DEPUTY-SPEAKER: The question is:

"That in pursuance of sub-section (2) of Section 4 of the Official Languages Act, 1963 the members of Lok Sabha do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, one member from amongst themselves to be a member of the Committee on Official Language vice Shri Zail Singh resigned from the Membership of Lok Sabha."

The Motion was adopted

(ii) ESTIMATES COMMITTEE

SHRI BANSI LAL (Bhiwani): Sir, I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254

read with sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, one Member from among themselves to serve as a member of the Committee on Estimates for the unexpired portion of the term of the Committee vice Shri Rama Chandra Rath ceased to be a member of the Committee on his appointment as a Minister of State."

MR. DEPUTY-SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, one Member from among themselves to serve as a member of the Committee on Estimates for the unexpired portion of the term of the Committee vice Shri Rama Chandra Rath ceased to be a member of the Committee on his appointment as a Minister of State."

The Motion was adopted

12.54 hrs.

MATTERS UNDER RULE 377

(i) PROPOSED SHIFTING OF TEXTILE MILLS FROM BOMBAY.

श्रीमती उषा प्रकाश चौधरी (अमरावती) : कर्णों में रियायत, अन्य प्रकार के प्रोत्साहन और जमीन, बिजली, पानी की दरों में छूट आदि से आकृष्ट होकर बम्बई में स्थित सूती कपड़ा मिलें देश के अन्य पिछड़े क्षेत्रों में जाने के लिये कोशिश कर रही हैं। उत्पादन की बढ़ती हुई लागत भी इसके लिए उत्तरदायी दिखाई देती है। लगभग एक दर्जन कपड़ा मिलें इस बात की समीक्षा कर रही हैं कि बम्बई के बाहर

जाने क्या हानि लाभ हो सकते हैं। सदन को माजूम है कि बम्बई में वर्तमान कपड़ा मिलों में जो श्रमिक स्थिति विद्यमान है उसने भी कपड़ा मिलों को अन्य स्थान पर जाने के लिए सोचने पर विवश कर दिया है। इन क्षेत्रों में यह विचारधारा भी बढ़ रही है कि कपड़ा मिलों को बंबई के बाहर ले जाने पर जो लंबी-चौड़ी जगह और विस्तृत भूखण्ड इन्हें उपलब्ध हो जाएंगे उनसे जो आमदनी होगी वह कल्पना से परे है। बंबई और बंबई के बाहर जो मिलें कपड़ा उत्पादन करती हैं, उनमें प्रति मीटर 63 पैसे का अंतर रहता है। इस प्रश्न से पानी, इंधन, तेल और मजदूरी के प्रश्न जुड़े हुए हैं। मिलों को बंबई से बाहर ले जाने के लिए राज्य और केन्द्र सरकार को अनुमति लेना आवश्यक है। कपड़े के उत्पादन के साथ ही उसकी खपत का प्रश्न भी जुड़ा हुआ है। इस महत्वपूर्ण प्रश्न को लेकर महाराष्ट्र की जनता में काफी उद्विग्नता, अक्षीरता और जिज्ञासा व्याप्त है। मैं केन्द्र सरकार से इस विषय में अपनी प्रतिक्रिया व्यक्त करने का अनुरोध करती हूँ।

(ii) NEED TO COMPLETED RE-CONSTRUCTION OF CHHITAUNI BRIDGE OVER THE RIVER GANDAK.

SHRI A. K. ROY (Dhanbad): Sir, some portion has been removed from my 377. I would like to read this adding that.

MR. DEPUTY-SPEAKER: That will not go on record.

SHRI A. K. ROY: During the period of BNWR (Bihar North Western Railway), there was a railway bridge over the river Gandak known as Chhitauni Bridge connecting Bagha (Bihar) with Chhitauni (Uttar Pradesh). A few decades ago, some portion of the bridge was washed away in flood and the bridge remained abandoned since then. On the eve of 1971 Parliamen-

tary election, the then Prime Minister laid the foundation stone as a mark of reconstructing Bihar and Uttar Pradesh through this route.

Bagha is an under-developed area of West Champaran and so is Chhitauni of Deoria (Eastern Uttar Pradesh). If the bridge is constructed and the rail route restored, this under-developed area has bright chance of development besides convenience to passengers. While the then Railway Minister was in Office, this bridge was sanctioned for reconstruction. Materials were being stored and rail line was constructed a few miles from Bagha towards Chhitauni. One Railway station viz., Rampur Hatt Madanpur was also started. The Parliament was told two years back that as the Bihar and UP Governments have agreed to pay their share in addition to the share of the Railway Board, the Bridge would be completed soon. So, the Central Government should intervene in the matter and see that this bridge is constructed soon, as already approved and sanctioned by the Railway.

MR. DEPUTY-SPEAKER: Whatever has been approved, will go on record.

(iii) NEED TO GIVE PERMANENT EMPLOYMENT TO EMPLOYEES WHO HAD BEEN WORKING WITH CENSUS DEPARTMENT.

श्री हरिकेश बहादुर (गोरखपुर): जनगणना के कार्य में हमारे देश के विभिन्न भागों में अनेक कर्मचारी अस्थायी रूप से लगाये गए थे। उनमें से अधिकांश लोगों की सेवा मार्च, 1982 में समाप्त कर दी गयी है। सरकार की ओर से लोगों को स्थायी रोजगार देने की अभी तक कोई व्यवस्था नहीं हो पायी है। यद्यपि सरकार द्वारा इन कर्मचारियों को अन्य विभागों में सेवा करने का अवसर प्रदान करने हेतु उपाय किए जाने के संकेत मिले थे किन्तु उस दिशा में ठोस प्रयास नहीं हो